

Seventeenth Loksabha

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Title: Introduction of the Supreme Court of India (Establishment of a Permanent Bench at Chennai) Bill, 2020.

DR. M.K. VISHNU PRASAD (ARANI): I beg to move for leave to introduce a Bill to provide for the establishment of a permanent Bench of the Supreme Court of India at Chennai.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to provide for the establishment of a permanent Bench of the Supreme Court of India at Chennai.”

The motion was adopted.

DR. M.K. VISHNU PRASAD: I introduce** the Bill.

HON. CHAIRPERSON: Shri Jayant Sinha -- Not present.